

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.10.2025

ORDER NO. 188 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for
CESTAT, New Delhi from **15.10.2025** to **17.10.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 15.10.2025 to 16.10.2025	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters.
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters.
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters.
On 17.10.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs Division Bench matters.
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters.
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters.

Note:

1. On 17.10.2025, Customs DB will be taken up after the hearing of CST matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar,
CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice
Board/Website/Guard File/Office Copy.


Deputy Registrar